

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 2 Others

UNDER SECTION : Sec 111 A of CA, 1956

ORDER

Ld. Counsel for the Petitioner Mr. A.M. Sridharan. Ld. Counsel Mr. Aladi Rahul for R1, R2 and R4. Ld. Counsel Ms. Irene from the office of Mr. Jolly John for R3.

List the matter for **physical hearing on 03.07.2024** at the request of the **parties.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk